

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:6099
ANSWERED ON:30.04.2015
TERMINATION OF HIGHWAY CONTRACT
Vanaroja Smt. R.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government proposes to terminate certain Highway contracts awarded to the developers/contractors;
- (b) if so, the details thereof and the reasons therefor; and
- (c) if not, the steps taken/being taken by the Government for the contractors/ developers seeking support for the development of National Highways?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

(a) to (c) There is no specific proposal to terminate any contract as such. However, periodic reviews are carried out by the Government for the concessionaires/contractors/developers seeking support for development of national highways and wherever the projects are found to be held up due to various reasons, appropriate action is taken in accordance with the provisions of the respective concession agreements, including termination of contracts.